

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:4958
ANSWERED ON:02.09.2011
COMPLAINTS AGAINST HOSPITALS
Mahendrasinh Shri Chauhan ,Sinh Dr. Sanjay

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

(a) whether the Government has received complaints against Government and private hospitals/nursing homes on various issues in the country; and

(b) if so, the details thereof during the last three years and the current year hospital-wise issues involved, State-wise?

Answer

THE MINISTER FOR HEALTH & FAMILY WELFARE (SHRI GHULAM NABI AZAD)

(a) & (b): Health being a state subject, no such information is maintained centrally.

However, the Government of India has enacted Clinical Establishment (Registration and Regulation) Act, 2010 which has been published in the Gazette of India on 19.8.2010 for registration and regulation of the Clinical Establishments in the States. Once adopted by the States, it would be the responsibility of the State Governments to ensure quality services and to keep a check on malpractices in private hospitals, nursing homes and special care facilities.